

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 40 of 2012**

**Dated : 26<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kaveri Gas Power Ltd. ....Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. S. Vallinayagam

**ORDER**

It is submitted that Rejoinder is being filed today in the Registry after serving copy on the other side.

As agreed by both the parties, post this matter before the **Circuit Bench, Chennai** on **17.08.2012** for final hearing.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**

